

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 19th April, 2021.

No. LJ(B).53/93/Pt/122- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officer as Executive Magistrate in the interest of Public Services within South West Khasi Hills District with immediate effect and until further orders:-

SI. No	NAME OF OFFICER(S):	DESIGNATION & OFFICE
1.	Shri.O.L.Passah	Superintendent of Fisheries, South West Khasi Hills District, Mawkyrwat
2.	Shri. Ivan R. Marbaniang	District Programme Manager, DBDU/DPMU, South West Khasi Hills District, Mawkyrwat
3.	Shri.N.S. Wanniang	Ranger Soil & Water Conservation, South West Khasi Hills District, Mawkyrwat
4.	Shri.Dr.Shibstanding Diengngan	Food and Safety Officer, South West Khasi Hills District, Mawkyrwat


(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law (B) Department*

Memo No. LJ(B). 53/93/Pt/122-A

Dated Shillong the 19th April, 2021

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to letter No.SWK.15/JUD/2012/131 Dated Mawkyrwat the 16th April, 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc



*Under Secretary to the Government of Meghalaya,
Law (B) Department.*